

tional Research & Training, New Delhi and the Tribal Research Institutes in the States also assist in the preparation of primers in tribal dialects.

(c) Does, not arise.

#### Delhi Ridge

@2125. SHRI V. GOPALSAMY:

SHRI K. GOPALAN:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) what had been the area covered by Delhi Ridge three years before;

(b) what is the present area of the Ridge;

(c) whether there is any proposal to set up a Ridge Development Authority consisting of environmentalists, and others who are interested in developing and protecting the Delhi Ridge from encroachers; if so, the details thereof;

(d) how many trees were planted in the Ridge by DDA/NDMC during the last three years, year-wise; and

(e) what other steps are being taken to improve the Delhi Ridge?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) to (e) The information is being collected and will be laid on the Table of the House.

#### दिल्ली नगर निगम में नियमित कालो-नियों में सफाई

@2126. श्री सुनील कुमार पट्टनायक : क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली नगर निगम द्वारा, मान्यता प्रदत्त कालोनियों में सफाई संबंधी

@Previously Unstarred Question 1071, transferred from 28th April, 1987.

पूर्व अंतरांकित प्रश्न 1182, 29 अप्रैल 1987 से स्थान स्थित ।

स्थिति में सुधार करने की कोई योजना सरकार के विचाराधीन है ; और

(ख) यदि हाँ, तो उसका व्यौरा क्या है ?

शहरी विकास मंत्रालय में राज्य मंत्री (श्री दलबीर सिंह) : (क) दिल्ली नगर निगम ने सूचित किया है कि स्वच्छता को अनुकूलता स्तर तक पहले ही बनाये रखा जा रहा है ।

(ख) प्रश्न ही नहीं उठता ।

#### Fraudulent use of Standard Mark

SS2127. SHRI J. P. GOYAL: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Bureau of Indian Standards formerly known as the Indian Standards Institutions has registered certain cases of misuse and fraudulent use of Standard Mark during last three years year-wise in Delhi;

(b) if so, what are the details in this regard; and

(c) what action has so far been taken against the offenders?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI GHULAM NABI AZAD): (a) Yes, Sir.

(b) The number of such cases, yearwise for the last 3 years are as follows:—

1984-85 . . . . .	1
1985-86 . . . . .	5
1986-87 . . . . .	1

SSPreviously Unstarred Question 1447 transferred from the 4th May, 1987.